

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:176

ANSWERED ON:19.11.2009

CASES UNDER SFIO

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the corporate crime cases handled by the Serious Fraud Investigation Office (SFIO) since its creation, company-wise;
- (b) the funds involved in each case;
- (c) the status of each case; and
- (d) the funds invested to run up SFIO since its creation till date?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

(a), (b) & (c) Serious Fraud Investigation Office (SFIO) has handled 70 cases since its creation. Company-wise list of these 70 cases alongwith their status is given at Annex-I. Generally, the cases referred to the SFIO for investigation are characterized by having substantial involvement of public interest either in terms of monetary misappropriation or in terms of persons affected, and are complex and having inter-departmental and multi-disciplinary ramifications. However, the exact amount of funds in each investigation has not been quantified.

(d) A sum of Rs. 17,52,42,000/- has been spent to run SFIO since its creation till October, 2009.